

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 1250/2023

KAMA TRUCK OPERATOR WELFARE
SOCIETY PRESIDENT & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.230623/2023-EXEMPTION FROM FILING O.T.)

Date : 10-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s)

Mr. Gautam Narayan, Adv.
Mr. Rizwan, Adv.
Ms. Sachi Chopra, Adv.
Mr. Azadar Husain, Adv.
Mr. Nandini Garg, Adv.
Ms. Charu Sangwan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice and tag with Civil Appeal nos. 5876-5877/2023.

Notice will be served by all modes, including *dasti*.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR